

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 227 of 2014 &  
I.A. No. 347 of 2014**

**Dated : 18<sup>th</sup> December, 2014**

**M/s Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**

**Versus**

**M/s Raj West Power Ltd. & Ors. .... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matter on **30.01.2015.**

**COURT MASTER**